

LIST OF BILLS PENDING IN THE TWO HOUSES ON CONCLUSION OF
WINTER SESSION, 2002

LOK SABHA

I- BILLS AS PASSED BY RAJYA SABHA

1. The Salaries, Allowances, Leave and Pensions of the Officers and Servants of the Delhi High Court Bill, 2001.
2. The Salaries, Allowances, Leave and Pensions of the Officers and Servants of the Supreme Court Bill, 2001.

II – OTHER BILLS

3. The Constitution (85th Amendment) Bill, 1999.
4. The Coffee (Amendment) Bill, 2000.
5. The Essential Commodities (Amendment) Bill, 2000
6. The Special Protection Group (Amendment) Bill, 2002

III - BILL AS REPORTED BY JOINT COMMITTEE

7. The Central Vigilance Commission Bill, 1999.

IV – BILLS AS REPORTED BY STANDING COMMITTEE

8. The Election Laws (Amendment) Bill, 1999-Proxy voting.
9. The Fiscal Responsibility and Budget Management Bill, 2000
10. The Airports Authority of India (Amendment) Bill, 2000.
11. The Water (Prevention and control of Pollution) Cess Amendment Bill, 2000
12. The Lokpal Bill, 2001
13. The Delhi Apartment Ownership Bill, 2001
14. The Sick Industrial Companies (Special Provisions) Repeal Bill, 2001
15. The Electricity Bill, 2001
16. The Communication Convergence Bill, 2001
17. The Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2002

18. The Protection from Domestic Violence Bill, 2002
19. The Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Amendment Bill, 2002
20. The Election and Other Related Laws (Amendment) Bill, 2002-State Funding of Election.
21. The Repatriation of Prisoners Bill, 2002

V-BILLS REFERRED TO STANDING COMMITTEE

22. The Banking Companies (Acquisition and Transfer of Undertaking) and Financial Institutions Laws (Amendment) Bill, 2000.
23. The Financial Companies Regulations Bill, 2000
24. The Major Port Trusts (Amendment) Bill, 2001
25. The Petroleum Regulatory Board Bill, 2002
26. The Indian Post Office (Amendment) Bill, 2002
27. The Emigration (Amendment) Bill, 2002
28. The Industrial Development Bank (Transfer of Undertaking and Repeal) Bill, 2002
29. The Actuaries Bill, 2002
30. The Constitution (Ninety-fourth Amendment) Bill, 2002

RAJYA SABHA

I-BILL AS PASSED BY LOK SABHA

1. The Banking Service Commission (Repeal) Bill, 2002

II- OTHER BILLS

2. The Constitution (61st Amendment) Bill, 1998
(Transfer of Sports from State List to Concurrent List)
3. The Atomic Energy (Amendment) Bill, 1992
4. The Constitution (87th Amendment) Bill, 1999 (Panchayati Raj-Andhra Pradesh)

III-BILLS AS REPORTED BY JOINT COMMITTEE

5. The Indian Medical Council (Amendment) Bill, 1987

IV-BILLS AS REPORTED BY STANDING COMMITTEE

6. The Participation of Workers in Management Bill, 1990
7. The Cinematograph (amendment) Bill, 1992
8. The Constitution (79th Amendment) Bill, 1992 (Small family norms for Legislators)
9. The Code of Criminal Procedure (Amendment) Bill, 1994
10. The Indian Boilers (Amendment) Bill, 1994
11. The Yoga Undertaking (Taking over of Management) Bill, 1994
12. The Private Security Guards and Agencies (Regulation) Bill, 1994
(Consideration deferred in Rajya Sabha on 7.8.1997 & 2.8.2000)
13. The University Grants Commission (Amendment) Bill, 1995
14. The Private Universities (Establishment and Regulation) Bill, 1995
15. The Navy (Amendment) Bill, 1997 (Consideration deferred on 27.7.1998)
16. The Companies Bill, 1997
17. The Delhi Rent (Amendment) Bill, 1997
18. The Foreigners (Amendment) Bill, 1998
19. The Forward Contracts (Regulation) Amendment Bill, 1998
20. The Lotteries (Prohibition) Bill, 1999
21. The Aquaculture Authority Bill, 2000
22. The Coal Mines (Nationalization) Amendment Bill, 2000

23. The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, production, Supply and Distribution) Bill, 2001
24. The Foreign Trade (Development & Regulation) Amendment Bill, 2001
25. The Representation of the People (Amendment) Bill, 2001 (Rajya Sabha Election)
26. The Payment of Wages (Amendment) Bill, 2002

V- BILL REFERRED TO STANDING COMMITTEES

27. The Provision of the Municipalities (Extension to the Scheduled Areas) Bill, 2001